

connectivity (National Highways and State Roads) in Left Wing Extremism affected areas. An additional amount of Rs. 2000 crore was also provided in the Supplementary Demand for Grants for 2010-11 under PMGSY for Left Wing Extremism affected districts. Also, relaxations in the norms of schemes such as the Pradhan Mantri Gram Sadak Yojana (PMGSY), Indira Awaas Yojana (IAY), Forest (Conservation) Act, 1980, etc. have been given so that the benefits of major schemes reach these areas. In August, 2009 Government decided that Planning Commission would monitor the implementation of major developmental schemes under implementation in the focus districts affected by Left Wing Extremism. Accordingly, Planning Commission developed a Management Information System (MIS) to monitor the progress of implementation of the following major schemes, namely, Supplementary Nutrition (ICDS), Sarva Shiksha Abhiyan (SSA), Pradhan Mantri Gram Sadak Yojana (PMGSY), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Indira Awas Yojana (IAY), National Rural Health Mission (NRHM), Rajiv Gandhi Gramin Vidyutikaran Yojana (RGGVY), Drinking Water Supply and Ashram Schools as well as the Forest Rights Act in the 60 Selected Tribal and Backward Districts covered under the Integrated Action Plan (IAP). The progress under these schemes and the IAP is being directly uploaded by the districts on the above said MIS <http://pcserver.nic.in/iapmis>. Regular Video-conferences/meetings are held with the District Collectors/District Magistrates of the 60 selected districts and the Development Commissioners of the States concerned to address the problems in implementation of developmental schemes in these districts with focus on completion of schemes.

Review of Bharat Nirman Scheme

3934. SHRI. BHARATSINH PRABHATSINH PARMAR: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has recently reviewed the working of Bharat Nirman Scheme;
- (b) if so, the outcome thereof;
- (c) the deficiencies pointed out in the review; and
- (d) the steps taken/proposed to be taken by Government to further strengthen the Bharat Nirman Scheme in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (d) The Bharat Nirman Programme has six components namely, Rural Drinking Water (National

Rural Drinking Water Programme); Housing (Indira Awaas Yojana); Irrigation (Accelerated Irrigation Benefit Programme); Rural Roads (Pradhan Mantri Gram Sadak Yojana); Electrification (Rajiv Gandhi Grameen Vidyutikaran Yojana); and, Rural Telephony. These schemes were reviewed during the Mid-Term Appraisal (MTA) of the Eleventh Plan. The programmes including Bharat Nirman are also reviewed by the implementing Ministries/Departments as well as Planning Commission in half-yearly and Annual Plan discussions. Some of the deficiencies noted in these schemes during the MTA inter-alia include slow progress vis-a-vis target, need for strengthening institutional capacity and enhancing human resource capacity at all levels, time and cost over-runs, inadequate maintenance and upkeep of the asset created, etc. Planning Commission has set up Working Groups/ Steering Committees for the 12th Five Year Plan which would look into all issues including effective implementation of programmes in various sectors and make suggestions thereon.

Allocation for scheduled caste sub-plan

3935. SHRI JESUDASU SEELAM: Will the PRIME MINISTER be pleased to state:

(a) whether budget allocation has been made under the Scheduled Caste Sub-Plan;

(b) if so, the details thereof. Ministry-wise;

(c) whether Government proposes to establish Public-Private Partnership in the establishment of residential schools in every block in the Country exclusively for SC/STs given their history of socio-economic backwardness; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) and (b) Yes Sir, The Statement, indicating budget allocation under SCSP by Ministries/Departments as per the Statement 21, Expenditure Budget 2011-12, Volume-I (Page No. 81-89), is given below Statement (See below).

(c) and (d) No Sir. The Government has not proposed any Public-Private Partnership in the establishment of residential schools in any block of the country for SC/STs.